

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CC 9038/2010

Petition(s) for Special Leave to Appeal (Civil)...../2010

(From the judgement and order dated 17/03/2009 in RSA No.  
3909/2008 of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

STATE OF HARYANA

Petitioner(s)

VERSUS

MUKESH KUMAR & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report )

Date: 09/07/2010 This Petition was called on for hearing  
today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI  
HON'BLE MR. JUSTICE DEEPAK VERMA

For Petitioner(s) Mr.Manjit Singh, AAG  
Mr. Kamal Mohan Gupta,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Heard learned AAG for the State of Haryana.

Orders reserved.

(G.V.Ramana)  
Court Master

(Neeru Bala Vij)  
Court Master